

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-76/2021/830/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri C. Chaturvedy,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 25<sup>th</sup> January, 2023.

Sub: **Earned leave.**

Ref:- No. FCB/15/Admin/2023/67 dated 21.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for 6 days from 16.02.2023 to 21.02.2023 along with station leave permission for the leave period**, has been granted. Further, you have been asked to hand over charge to the District & Sessions Judge, Barpeta and in his absence to the next senior most Judicial officer available at the station.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII- NO.HC.VII-76/2021/831-832-833/A/ dated 25.01.23**

Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of the application in prescribed format is enclosed.
2. The District & Sessions Judge, Barpeta.
3. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**